NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.198/09/HDB/2017 |
| NAME OF THE COMPANY | Nawa Engineers Consultants Pvt Ltd |
| NAME OF THE PETITIONER(S) | Bay-Forge Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Nawa Engineers Consultants Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---|-----------|
| Ramachardea Rho Gueram | Advocate | isha. sinha @ t Litigation. hyd @ totrales | lon |
| Isha Sinha | Advocate |). | Druhp_ |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| V. B. Sajik | solv | 9908011277 | Sy dry |

ORDER

Heard. Mr.Ramachandra Rao Gurram; Ms.Isha Sinha, Learned Counsels for Petitioner and Mr.V.K.Sajith, Learned Counsel for Respondent.

Mr.Ramachandra Rao Gurram sought time for one week to appoint IRP. Orders Reserved.

Member (T)

Member (J)

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